

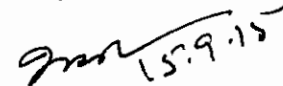
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 16-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Criminal Revision Petition No. 465/15 Mohan Lal Vs. Mohini Bai	K.A. Khan	Sanjay Mehrishi
3	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Bail Application No. 8248/15 Deepak Kumar Vs. State	Umesh Vyas	
4	Ms. Archana Mantri, Advocate	S.B. Criminal Misc. Petition No. 766/2015 Amit Shah Minocha Vs. Smt. Rekha Minocha	Sudhir Jain	C.P. Sharma
5	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 8602/2015 Anil Vaishnav Vs. State	Rajesh Sharma	
6	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Misc. Bail Application No. 6980/15 Anand Pandit Vs. State	Ajay Kumar Jain	Rajesh Sharma
7	Sh. S.P. Mathur, Advocate	S.B. Cr. Revision Petition No. 760/15 Vikash Vs. Smt. Sunita	Anoop Dhand	Kapil Gupta
8	Ms. Alka Bhatnagar, Advocate	S.B. Civil Misc. Transfer Application No. 72/15 Smt. Joginder Kaur Vs. Amarjeet Singh	C.S. Jodha	Sandeep Garsa

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)

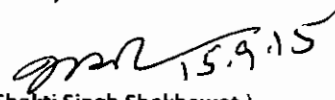
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Criminal Revision Petition No. 342/2015 Raj Kumar Daultani Vs.Smt. Sudesh Kumari S.B. Criminal Revision Petition No. 350/2015 Raj Kumar Daultani Vs.Vinay D. Nagar S.B. Criminal Revision Petition No. 337/2015 Raj Kumar Daultani Vs.Heeramal S.B. Criminal Revision Petition No. 338/2015 Raj Kumar Daultani Vs.Neeraj Sharma S.B. Criminal Revision Petition No. 339/2015 Raj Kumar Daultani Vs.Sunayna Bhatiya S.B. Criminal Revision Petition No. 345/2015 Raj Kumar Daultani Vs.Darshan Kumar Bhatiya S.B. Criminal Revision Petition No. 346/2015 Raj Kumar Daultani Vs.Vinay D. Nagar	Sumati Bishnoi	
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
4	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
5	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelation of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta
6	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
7	Sh. Ravi Bhojak, Advocate	S.B. Civil Second Appeal No. 533/11 Ram Kishore Vs. Shankar Lal	B.M. Sharma	Ajay Kumar Bajpai

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(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

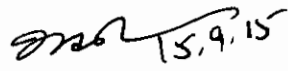
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 18-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil First Appeal No. 157/10 Kunwar Pal Vs. Deen Dayal	B.K. Sharma	Sanjay Sharma
2	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 788/15 Shweta Singh Vs. Saurabh Singh S.B. Cr. Misc. Petition No.3720/15,3722/15 Neeraj Singh Vs. State	Ajatshatru Mina	Ashvin Garg
3	Sh. G.P. Pandey, RHJS (Retd)	S.B. Civil Second Appeal No. 5/13 Mandir Shree Kalyanji Vaishya Trust Vs. Bhagchand	S.C. Mittal	J.P. Goyal
4	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
5	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	
6	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition No. 990/12 Mahendra Vs. Anjali	Sushil Pujari	P. R. S. Rajawat

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